

Shri Hajarnavis: I do not have the proceedings with me here. So I cannot say exactly what the suggestions made were.

Shri D. C. Sharma: What is the machinery functioning at present to solve any disputes between the Government employees and the Government?

Shri Hajarnavis: That is a question which I am afraid I cannot answer.

Shri Daji: In view of the fact that there has been a long delay in the constitution of the Councils and some more time will be taken in the process, will Government set up immediately some sort of negotiating machinery so that the grievances of the employees can be duly ventilated?

Mr. Speaker: It is a suggestion for action.

"National Science Talent Search"

*278. **Shri Surendra Pal Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that a scheme of "National Science Talent Search" is being formulated by the Centre to promote scientific research in the Universities by giving encouragement to talented boys and girls by awarding scholarships etc.; and

(b) if so, the main features of this scheme?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir. It is primarily aimed at identifying pupils with scientific talent.

(b) It is being tried out as a pilot scheme and the brochure indicating the main features of the scheme is laid on the Table of the House. [Placed in Library, see No. LT-912/63].

Shri Surendra Pal Singh: In addition to this scheme sponsored by the Government of India, there already exists an organisation in Calcutta called the Jagdish Bose Science Talent

Search which promotes scientific research by awarding scholarships to talented boys and girls. May I know whether the scholarships given by this organisation are open to students from all over the country or are they limited only to pupils residing in Bengal? Secondly, is any financial help given by the Central Government to this organisation?

Dr. K. L. Shrimall: The question was with regard to the scheme which the Ministry of Education has formulated. The hon. Member is referring to another organisation in Calcutta which has a similar scheme there also. But that question is not related to this.

Shri Surendra Pal Singh: In view of the fact that industries derive the greatest amount of benefit from scientific and technical research, may I know what contribution is being made by the industries in India for the promotion of such talent search schemes?

Dr. K. L. Shrimall: As far as this scheme is concerned, it is completely financed by the Government of India.

Shrimati Savitri Nigam: May I know how many boys and girls have been given scholarships so far under this scheme?

Dr. K. L. Shrimall: The scheme has just been launched, and it is proposed to give ten scholarships.

Mr. Speaker: How many have been given?

Dr. K. L. Shrimall: The scheme has just started.

Mr. Speaker: Nothing has been given yet.

Shri Vishram Prasad: May I know how much money is being spent in the form of scholarship by the Central Government for scientific and technological studies every year, and what consideration is being given to increase the scholarships in view of the emergency?

Dr. K. L. Shrimali: The question does not arise out of this.

Shri Sham Lal Saraf: May I know whether the administration and selection of these boys and girls will be left to the Educational Institutions or the State Government or the Central Government will do it?

Dr. K. L. Shrimali: Tests will be held and after these tests have been administered, of course, by the Department of Education, the scholarships will be awarded.

Shri D. C. Sharma: May I know why this scheme is confined only to the students of the higher secondary and multi-purpose schools, and why it is not being extended to the universities? Is it not a fact that it should have started at the university end, and not at the higher secondary end?

Dr. K. L. Shrimali: The idea is that the talent should be discovered as early as possible, so that it may be properly developed when the students reach the university stage.

Shri Bhagwat Jha Azad: May I know whether Government propose to extend the functioning of this scheme, and whether it is planned for the other areas of the country also?

Dr. K. L. Shrimali: Very much will depend on the experience we gain from this pilot project. If it is found profitable, it is proposed to extend the scope of the scheme.

Shri K. C. Pant: There is a scheme under which Indian students pursuing advanced courses of science and technology abroad are given stipends before they are fixed up even while they do not have any jobs. Is there any proposal to have similar arrangements for Indian boys of talent, first class students in our universities, under this scheme?

Dr. K. L. Shrimali: This scheme has a very limited scope. The purpose of this scheme is to identify talent at the school stage and award scholarships to students so that the talented

students may be able to benefit and may be able to make their contribution when they go to the universities. The hon. Member is referring, I expect, to some other scheme which probably exists in some other countries.

Shri K. C. Pant: No, within this country.

Dr. K. L. Shrimali: This is not directly related to that scheme.

श्री म० ला० द्विवेदी : मन्त्री महोदय ने जो यह पाएलट योजना की पुस्तक दी है उसमें लिखा है कि दिल्ली में अप्रैल १९६३ में एंसी परीक्षा ली जायेगी, मैं जानना चाहता हूँ कि यह पाएलट योजना केवल दिल्ली के लिए बनाई गई है या सभी केन्द्रशासित प्रदेशों के लिए यह होगी ?

डा० का० ला० श्रीमाली : यह पाएलट योजना अभी दिल्ली में शुरू की गई है। अगर इसमें कामयाबी हासिल हुई तो फिर और राज्यों में भी इसका विस्तार किया जायगा।

Shri Inder J. Malhotra: May I know if the hon. Minister is satisfied as to the best utilisation of the talent already discovered in this country?

Mr. Speaker: That is a matter of opinion.

Central Government Officers in Assam

- +
- Shri Hari Vishnu Kamath:
 - Shri Heda:
 - Shri Prakash Vir Shastri:
 - Shri Jagdev Singh Siddhanti:
 - *280. Shri Ram Sewak Yadav:
 - Shri Bhakt Darshan:
 - Shri Bhagwat Jha Azad:
 - Shri Berwa Kotah:
 - Shri Bada:

Will the Minister of Home Affairs be pleased to state:

(a) whether any inquiry has been made into the conduct of Central Government Civilian Officers in Tezpur and elsewhere in Assam during